

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 129565/2017,129566/2017 in Petition(s) for Special Leave to Appeal (C) No(s). 30714/2014

THE STATE OF UTTAR PRADESH DISTRICT MAGISTRATE & ORS.Petitioner(s)

VERSUS

SHANTI DEVI & ORS.

Respondent(s)

(IA No. 129566/2017 - I/A FOR C/D IN FILLING AN I/A, I/A FOR BRINGING ON RECORD THE LEGAL REP. OF DECREASED RESPONDENT.)

Date : 25-02-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBER]

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Divyansh Rai, Adv.

For Respondent(s) Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application for
substitution.

(GEETA AHUJA)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER